

**OFFICE OF THE PRINCIPAL JUDGE : FAMILY COURTS(HQ)**  
**DWARKA, NEW DELHI**

**NOTICE**

**Sub:- To call quotations for latest Bare Acts and Commentaries/Books .**

Please quote the rate for Bare acts and books/commentaries (list attached ) with latest edition and amendments in a sealed envelop and put the same in drop box placed in Room No. JC-508, 4<sup>th</sup> Floor, "B" Wing, Family Courts, Dwarka Courts Complex, Sector-10, Dwarka, New Delhi-110075 latest by 14.11.2017 till 04.00 PM .

The quotations will be opened on the same day at 04.30 PM in the presence of the available quoters/Suppliers.

Hence, you are requested to make it convenient to be present on the above mentioned date and time with the sample of Bare Act/Book.

It is pertinent to mention here that quotations that will be put in quotation box after 04.00 PM would not be entertained.



**Administrative Officer (J)**  
**Family Courts (HQs), Dwarka**  
**New Delhi.**

List of bare Acts

1. Advocates Act, 1961.
2. Code of Civil Procedure, 1908
3. Code of Criminal Procedure, 1973
4. Constitution of India.
5. Contempt of Courts Act, 1971
6. Delhi Right to Information Act, 2001
7. Divorce Act, 1869
8. Family Courts Act, 1984
9. Foreign Marriage Act, 1969
10. Guardians and Wards Act, 1890
11. Hindu Adoption and Maintenance Act, 1956
12. Hindu Laws
13. Hindu Marriage Act, 1955
14. Hindu Minority and Guardianship Act, 1956
15. Hindu Succession Act, 1956
16. Indecent Representation of Women (Prohibition) Act, 1986
17. Indian Christian Marriage Act, 1872
18. Indian Evidence Act, 1872
19. Indian Succession Act, 1925
20. Information Technology Act, 2000
21. Limitation Act, 1963
22. Maintenance & Welfare of parents and senior Citizens Act, 2007
23. Maternity Benefit Act, 1961
24. Mental Health Act, 1987
25. Muslim Women (Protection of Rights on Divorce) Act, 1986
26. Muslim Laws
27. Muslim Personal Law (Shariat) Application Act, 1937
28. New Minimum Rates of Wages in Delhi
29. Oaths Act, 1969
30. Parsi Marriage and Divorce Act, 1936
31. Partition Act, 1893
32. Prohibition of Child Marriage Act, 2006
33. Protection of Women from Domestic Violence Act, 2005
34. Registration of Births and Deaths Act, 1969
35. Special Marriage Act, 1954
36. Specific Relief Act, 1963
37. Stamp Duty Registration Fees and Court Fees in Delhi.
38. Suits Valuation Act, 1887

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39. Dissolution of Muslim Marriage Act, 1939
40. Juvenile Justice (Care and Protection of children) Act, 2015
41. The Minimum Wages Act, 1948
42. The Court Fees Act, 1870
43. Service Rules Handbook (Latest) by Swamy
44. General Financial Rules (latest) by Swamy

**List of Commentaries/books**

1. The Guardians and Wards Act (P.S. Narayana)
2. Mohammedan Law (Mulla)
3. Law of Evidence in 2 Vols. (Sarkar)
4. Code of Civil Procedure in 2 Vols. (Sarkar)
5. Hindu Law in 2 Vols. (Mulla)
6. Law of Adoption, Minority, Guardianship and Custody (Paras Diwan)
7. Law of Marriage, Maintenance, Separation and Divorce  
(S. Krishnamurthi Aiyer)